

Shri K. C. Reddy: I would like to answer that if separate notice of the same is given.

Shri Chattopadhyaya: Is it true that large quantities of coal are being exported to South Korea in order to help Syngman Rhee to crush his own people?

Mr. Speaker: He is making an allegation and putting the question. He can enquire about a fact.

Shri Nambiar: May I know whether there are complaints from the factories in the south that sufficient coal is not being sent to the South?

Shri K. C. Reddy: Generally, there are complaints about inadequate supplies of coal to some of the industries in the south as well as in the north. The difficulty is about the wagon availability. Everything is being done by the Railway Ministry to the extent possible to supply more wagons, but I have already said in the course of my answer that the wagon availability is inadequate for about 8 months in the year. It applies to the South also.

Shri Nambiar: May I know whether the wagon availability is being improved by constructing more wagons or by any scheme like that, in order to help the industries?

Shri K. C. Reddy: Yes, Sir. Necessary action is being taken by the Government in that direction. Also During 1951/52, sufficient orders have been placed for the supply of wagons from year to year.

COTTON PIECE GOODS (PRICES)

*253. **Kumari Annie Mascarene:** Will the Minister of Commerce and Industry be pleased to state:

(a) the causes for the fall in prices of Indian cotton piece goods sent to Asian countries; and

(b) what is the rate of fall?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The fall in prices is due to the general depression in the textile trade all over the world.

(b) The average price of cloth per yard exported in the period April 1952 to August 1952 was approximately 22 per cent. less than the average price in the period October 1951 to March, 1952.

Kumari Annie Mascarene: May I know, Sir, the countries in Asia to which the piece goods are sent?

Shri T. T. Krishnamachari: I have the information available somewhere in the file with the Ministry, but I have not brought it here.

TRAINING OF DISPLACED PERSONS

*255. **Shri S. N. Das:** (a) Will the Minister of Rehabilitation be pleased to state by what time, the Committee appointed to enquire into the vocational and technical training of the displaced persons from West Pakistan is expected to submit its report?

(b) What is the nature of work done so far?

(c) What are the terms of reference of the Committee?

The Minister of Rehabilitation (Shri A. P. Jain): (a) By the end of January, 1953.

(b) The Committee has issued a questionnaire to the State Governments concerned, to the Director General of Resettlement and Employment, and to the Railway and Defence Ministries. The information received is being scrutinised. The Committee has also visited 30 Training and Production Centres for men and women and 8 Homes and infirmaries in the Punjab, and Pepsu and U.P., and has had discussions with the State Governments of Punjab and U.P.

(c) A copy of the Press Communique announcing the formation of the Committee, which contains its terms of reference, is laid on the Table of the House. [See Appendix II, annexure No. 8.]

Shri S. N. Das: May I know, Sir, whether the schemes of vocational and technical training undertaken by the Ministry of Labour will also be examined?

Shri A. P. Jain: No.

Mr. Speaker: Question No. 256.

Shri S. V. Ramaswamy: Question No. 267 seems to be connected with that.

Shri T. T. Krishnamachari: Am I to understand, Sir, that Question Nos. 256 and 267 are to be answered together?

Mr. Speaker: Yes.

HANDLOOM INDUSTRY IN KARNATAK AREA OF BOMBAY STATE

*256. **Shri R. G. Dubey:** Will the Minister of Commerce and Industry be pleased to state what measures

Government propose to take to give protection to the hand loom industry in Karnatak area of Bombay state?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The measures taken by Government on an all India basis have been referred to already in answer to part (b) of the Starred Question No. 57 on the 5th November, 1952. These would apply also to the handloom industry in Karnatak.

HANDLOOM INDUSTRY

*267. **Shri Jhulan Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state what steps, if any, have been taken or are proposed to be taken to protect and encourage the handloom industry in India?

(b) Is there any proposal to reserve certain varieties such as *Dhoties* and *Sarees* for manufacture by the handloom leaving the remaining ones to be manufactured by the Cloth Mills?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Attention is invited to the answer given to part (b) of the Starred Question No. 57 for the 5th November 1952.

(b) This question along with other questions fall into the same category and are under examination.

Shri R. G. Dubey: Is the Government aware that the famous products of the handloom industry in Karnatak such as Yuledgud, Ilkal, etc., have recently received a setback, because the marketing conditions have changed. So, will Government please state whether they will depute a special officer to study the conditions in the region because.....

Mr. Speaker: Order, order. He is making a speech, and making a suggestion for action. What is the information he wants?

Shri R. G. Dubey: I want to know whether Government is aware that recently the handloom industry in Karnatak has received a setback, and the goods were exported to parts of Hyderabad and C. P.?

Shri T. T. Krishnamachari: As a general proposition, Government are aware that there is a setback in the trade, in all handloom industries products, and I have no doubt that it applies to Karnatak as well.

Shri R. G. Dubey: My difficulty was that India is a vast country...

Mr. Speaker: Order, order. The hon. Member will not continue. He is arguing.

Shri R. G. Dubey: I am not arguing.

Mr. Speaker: In his opinion he is satisfied that he is not arguing, but I am clear he is arguing.

Shri A. M. Thomas: May I know whether a resolution passed by the Madras Assembly concerning this matter has come to the notice of the Government?

Shri T. T. Krishnamachari: I have seen a report of that resolution and discussions thereon in the newspapers.

Shrimati Tarkeshwari Sinha: In view of the fact that the Government is trying to help the handloom industry, may I know whether the Government is going to supply handloom cloth to all the employees of the Government, even in the military?

Shri T. T. Krishnamachari: That question should be addressed to my colleague on my right.

Shri Achuthan: Will the Government take up the question of setting apart the manufacture of *dhoties* and *sarees* to handloom industry and give it top priority while examining the various schemes.

Shri T. T. Krishnamachari: I am afraid my hon. friends' articulation is rather too quick for my ears.

Shri M. A. Ayyangar: May I know whether the hon. Minister is considering the desirability of reserving the manufacture of *dhoties* and *sarees* to handlooms exclusively so as to avoid unemployment amongst the handloom weavers?

Mr. Speaker: I am afraid I shall have to disallow this question.

Shri M. A. Ayyangar: I shall put only the first part of my question. Sir. Is the Government considering the desirability of reserving the manufacture of *dhoties* and *sarees* to handlooms exclusively?

Shri Namblar: May I know whether in view of the fact that the Madras Government is considering this proposal, the Government of India would take into consideration, the feelings of the Madras Assembly and Government in this respect?

Shri T. T. Krishnamachari: The Government of India is prepared to consider the feelings of all parties concerned in the matter.